Central Administrative Tribunal, Allahabad Bench, Allahabad This the 04th day of October, 2021.

Hon'ble Mr. Tarun Shridhar, Member (A)
Hon'ble Ms. Pratima K Gupta, Member (J)

Civil Contempt Petition No. 330/0007/2020 In Original Application No. 330/916/2019

Ishwari Narayan Singh, aged about 68 years, S/o Late Shri S.N. Singh, Retired Sub Post Master, R/o 530/130 K-4, Nepali Bagh Shivpur, Varanasi-221003.

..... PETITIONER

By Advocate: Shri Rakesh Kumar Dixit

Versus

- Shri Salim Haque, Director General of Posts, Dak Bhawan, Sansad Marg, New Delhi.
- 2. Shri K.K. Sinha, Chief Postmaster General U.P. Circle, Lucknow.
- 3. Shri Rajendra Prasad, G.M. (Finance)/Director Accounts of Posts Postal, Account U.P. Circle Lucknow 226024.
- 4. Shri Pranav Kumar, Post Master General, Varanasi Region, Varanasi.
- 5. Shri P.R. Saroj, Superintendent of Post Offices, West Division, Varanasi.

......CONTEMNORS/RESPONDENTS.

By Advocate: Shri S.M. Mishra

ORDER

Delivered By Hon'ble Mr. Tarun Shridhar, Member (A)

Shri Rakesh Kumar Dixit and Shri Amitabh Kumar Sinha, learned counsel for the petitioner and respondents respectively, are present.

2. Heard learned counsel for both the parties and perused the records.

- **3.** At the outset, the learned counsel for the petitioner confirms that the order, compliance of which is contested in this present contempt proceedings, has been fully complied with in letter and spirit and he is satisfied with the same.
- **4.** Accordingly, the contempt proceedings are closed and notices are discharged.
- **5.** C.P. No. 330/7/2020 is disposed off accordingly.

(Pratima K. Gupta) Member (J)

(Tarun Shridhar) Member (A)

(Ritu Raj)